

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH – I,
MUMBAI

CP (IB)-127/MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURASAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **03.09.2018**

NAME OF THE PARTIES: **MANISHA PACKAGING**

v/s.

GUPTA SYNTHETICS LTD.

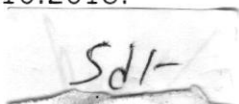
SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

9. CP (IB)-127/MB/2018

~~Both the parties present. List this matter on 25.10.2018.~~


RAVIKUMĀR DURASAMY
Member (Technical)


B.S.V. PRAKASH KUMAR
Member (Judicial)